

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:6010
ANSWERED ON:03.05.2013
BAN ON ANIMAL TESTING OF COSMETICS
Pradhan Shri Nityananda

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Central Drugs Standard Control Organization (CDSCO) is examining the feasibility of banning testing of cosmetics on animals in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to harmonize its regulations with those of certain developed countries to upgrade the safety standards in cosmetics testing by using non-animal methods; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (d): The Bureau of Indian Standards (BIS) under the Department of Consumer Affairs, Ministry of Consumer Affairs, Food & Public Distribution is the nodal authority for developing the standards of cosmetics. The BIS has informed that under the Indian Standards on Cosmetics formulated by it, namely, IS 4011:1997 'Methods of test for safety evaluation of cosmetics', the cosmetic products are likely to be safe and such products may not warrant any safety testing. The BIS has also denied any information about testing on animals in this regard. The BIS has informed that it has also issued a draft amendment to IS 4011:1997 towards harmonizing the standards with international practices for elimination of animal testing for cosmetics. The Draft Amendment provides for submission by the manufacturers of cosmetic products containing novel ingredients, the safety data based on alternative non-animal test methods for Oral Toxicity limit test and Oral Mucosal Irritation test to the concerned State Licensing Authorities for their consideration and approval; and also Skin sensitization test (Mangusson and Kligman Guinea Pig maximization test) to be substituted by non-animal test.